

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 263/16	TP 113/17	Hearing	433(e)	Livingston India Pvt. Ltd., Vs AXISCADES Aerospace & Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **K. SACHINDRA KARANTHA**  
**9886378242**

**PETITIONER**

*[Signature]*

Counsel for petitioner is present. He has filed memo stating that he has rectified the objections raised by the Registry of High Court of Karnataka. He is further directed to comply the relevant provisions and rules framed under I&B Code which are applicable to the facts of this case.

For objections to be filed on behalf of respondents, if any, list it on 29.06.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)